



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.12.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 20.12.2023.

The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780, 2830, 4382, 4384, 4541 of 2023 (PH)	Jeevagan Narayana Swami Nadar Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	Karan Batura	05.01.2024
2.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects) (PH)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	Abhishek Puri	11.01.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar